

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220
CP/40(AHM)2022

Proceedings under Section 66 of Co.Act, 2013

IN THE MATTER OF:

Veremente Enterprises Private Limited

.....Applicant

.....Respondent

Order delivered on 17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv.
For the Respondent :

ORDER

Learned Counsel for the petitioner appeared. He submitted that RD report is awaited. We direct RD to file a report within one month.

List for further consideration on 06.06.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**